

bungalows in New Delhi;

(b) whether any standards have been prescribed for various categorises of houses;

(c) total recovery from the occupants for such service year-wise; and

(d) whether the Government have considered to provide such service at no profit no loss basis?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a). Year-wise expenditure on maintenance of Garden and Lawns during last 3 years is as under:

1988-89	1989-90	1990-91
(Rs. in lakhs)		
302.20	319.80	377.00

(b). Yardsticks have been laid down by the CPWD for maintenance and upkeep of lawns attached to bungalow, office complexes, Supreme Court, Parliament House, etc.

(c). Gardens and lawns are maintained by the CPWD as part of their normal functions.

(d). There is no such proposal under the consideration of the Government.

[Translation]

Journal of Rural Development

8339. DR. LAXMINARAYAN PANDEYA : Will the PRIME MINISTER be pleased to state:

(a) whether there is any scheme to patent the agricultural researches done by rural people;

(b) whether the Journal of Rural Development is published only in English and the rural people do not get the benefit of carrying out research work therefrom; and

(c) If so, the corrective measures proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) No, Sir.

(b) The journal of rural Development is bi-monthly published in English. In addition, the Institute publishes the bi-annual Hindi version 'Gramme Vikas Sameeksha' in January and July each year, with original contributions on researches in the area of rural development.

The Journal of Rural Development and the Gramme Vikas Sameeksha reach a large Section of the functionaries, non-governmental organisations and individuals engaged in research work on rural development and they are found to be quite useful. In addition to these two academic journals, the National Institute of Rural Development (NIRD) also brings out on annual basis 'Research High-lights' both in English and Hindi Language. They are circulated free of cost.

(c) Does not arise.

[English]

Membership of Cooperative Group Housing Societies

8340. SHRI B. L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Registrar of Cooperative Societies asked the members of the Cooperative Housing Societies to produce documentary evidence to show that they

were domicile of Delhi even prior to 1967; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). The Registrar of Cooperative Societies has reported that as per the bye-laws of the cooperative housing societies, a member should be a resident of Delhi at the time of enrolment. The members are requested to furnish necessary proof in this regard on receipt of specific complaints as to their membership so as to examine the complaints as to the genuineness of the membership or otherwise.

[Translation]

Shortage of Coal In Gujarat

8341. SHRI N.J. RATHVA : Will the Minister of COAL be pleased to state:

(a) whether there is an acute shortage of coal in Gujarat,

(b) if so, whether there is maximum shortage of coal in Rajkot area,

(c) the total quantity of coal provided to Gujarat during the last two years and the quantity of coal provided to Chhota Udaipur, a tribal area out of this, and

(d) whether the Government propose to provide more coal to Chhota Udaipur during the year 1992—93?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P. A. SANGMA) : (a) to (d). There have been some shortfalls in movement of coal to consumers in non core sectors in the State of Gujarat due to priority movement of coal by rail to core sectors like power etc. However, instruc-

tions have been issued to coal companies to ensure supply of coal to the consumers in non-core sectors atleast to the extent of 50% of the linkages either by rail or by road.

Coal companies do not maintain separate date of despatches of coal for a particular district. Figures of state-wise despatches are only maintained by them. The total quantity of coal supplied to Gujarat from Coal India sources during the last two years is 14.602 million tonnes in 1990-91 and 12.098 million tonnes from April '91 to January '92. The despatches in the current year to Gujarat are likely to increase further

[English]

Exemption from Paying Provident Fund

8342. SHRI TEJ NARAYAN SINGH. Will the PRIME MINISTER be pleased to state:

(a) whether some sick autonomous bodies are exempted to pay P. F. arrears;

(b) if so, the details thereof;

(c) if not, the action taken by the concerned Departments to recover the P. F. arrears from such bodies like National Consumers Cooperative Federation of India Ltd.

(d) whether Government P. F. Commissioner has received any representation in this regard from the employees union; and

(e) if so, the reaction of the Union Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR) : (a) No, Sir.